

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.03.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 50/BB/2020	For admission	Sec 9 of I&B code 2013	M/s Chryso India Pvt Ltd	Shreyas Hingmire for VIS Legis Law Practice	Sri Chowdeshwari Concrete India Pvt Ltd	Gnanesh H Kempanna

ADVOCATE FOR PETITIONER/s: _____

ADVOCATE FOR RESPONDENT/s: 3/3/2021
LOKESH ANJANAPPA.

ORDER

Heard Shri Lokesh Anjanappa, learned Counsel for the Respondent. None appears for the Petitioner.

Ld. Counsel for the Respondent reports ready.

Post the case under the caption 'for dismissal' on 05.03.2021.

Member (T)

Krishna

Verified

Court Officer

Member (J)